ORISSA HIGH COURT

CASES REGISTERED REPORT AS ON :09/11/2026

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-ARBA/53472/2026	MANORANJAN GIRI	DUSMANTA KUMAR JENA	/ /
	ARBA/21/2026	VS	VS	()
		NATIONAL HIGHWAYS AUTHORITY OF INDIA		//
2	D-BLAPL/34371/2026	SUSHILA @PADMALAYA DAS	LINGARAJ MOHANTY	BANSADA /119 /2026
	BLAPL/12081/2026	VS	VS	J.M.F.C,CHANDABALI(Bhadrak)
		STATE OF ODISHA		GR/0000299/2026
3	D-BLAPL/34135/2026	RABINDRA SUNDARAY	PULLIN MARTHA	INDUSTRIAL ESTATE PS /337 /2026
	BLAPL/12082/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000203/2026
4	D-BLAPL/27799/2026	DWITI KRUSHNA BEHERA	ASHIT KUMAR DASH	BANIGOCHA /96 /2026
	BLAPL/12083/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
		STATE OF ODISHA		Spl/0000068/2025
5	D-BLAPL/32362/2026	PRAFULA KARADA	SUMITRA PATRA	/ /0
	BLAPL/12084/2026	VS	VS	A.D.J. CUM SPECIAL JUDGE,BERHAMPU
		STATE OF ODISHA		Spl/0000041/2026
6	D-BLAPL/34180/2026	SIBAJI MOHANTY @ SHIBAJI MOHANTY	SOUGAT DASH	PHULBANI TOWN /159 /2026
	BLAPL/12085/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)
		STATE OF ODISHA		Spl/0000110/2026
7	D-BLAPL/34208/2026	S.K. SAMSUDDHIN	PRASANTA KUMAR NANDA	MANAMUNDA /347 /2026
	BLAPL/12086/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000207/2026
8	D-BLAPL/34236/2026	ROHIT KUMAR TIWARI	ASHOK DAS	G.R.P.S.,BERHAMPUR /101 /2026
	BLAPL/12087/2026	VS	VS	SPL.JUDICIAL MAGISTRATE,BERHAMP
		STATE OF ODISHA		Spl/0000114/2026
9	D-BLAPL/34046/2026	SAGAR GHADEI	DEEPAK RANJAN PARIDA	KHURDA MODEL /154 /2026
	BLAPL/12088/2026	VS	VS	SPECIAL JUDGE (NDPS),KHURDA(Khord
		STATE OF ODISHA		TR/0000051/2026
10	D-BLAPL/34292/2026	BASUDEV BEHERA	ROHIT RANJAN RAY	/ /0
	BLAPL/12089/2026	VS	VS	SPECIAL JUDGE,BALLIGUDA(Kandhama
		STATE OF ODISHA		2(A)CC/0000025/2026
11	D-BLAPL/34293/2026	JASDEEP SINGH	AMITAV TRIPATHY	/ /0
	BLAPL/12090/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		2(A)CC/0000027/2026

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
12	D-BLAPL/34366/2026	KARENT @ KABULI @ KABULA KHAN	BISWAJIT MOHANTY	ITAMATI /220 /2026
	BLAPL/12091/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
		STATE OF ODISHA		Spl/0000053/2026
13	D-BLAPL/33580/2026	BIDESI @BIDESHI @DILLIP @KARTIK DAS	ACHYUTANANDA PATTANAIK	KHANDAPARA /16 /2026
	BLAPL/12092/2026	VS	VS	DISTRICT & SESSIONS JUDGE,NAYAGA
		STATE OF ODISHA		ST/0000424/2026
14	D-BLAPL/33857/2026	SOUMYA RANJAN MOHAPATRA	SUJIT KUMAR SWAIN	BHUBANESWAR VIGILANCE /21 /2026
	BLAPL/12093/2026	VS	VS	SPECIAL JUDGE(VIG),BHUBANESWAR(
		STATE OF ODISHA(VIG.)		GR/0000025/2026
15	D-BLAPL/34416/2026	BHABANI SHANKAR BARIK	JUGALA KISHORE PANDA	MANAMUNDA /293 /2026
	BLAPL/12094/2026	VS	VS	ADDL.SESSION JUDGE CUM SPL.JUDGE
		STATE OF ODISHA		Spl/0000186/2026
16	D-BLAPL/34343/2026	RAMA CHANDRA SISA	AMULYA KUMAR SAHOO	Judambo /33 /2026
	BLAPL/12095/2026	VS	VS	SPECIAL JUDGE,MALKANGIRI(Malkang
		STATE OF ODISHA		GR/0000152/2026
17	D-BLAPL/34049/2026	GAGAN BIHARI MAHAPATRA @ GAGAN MAHAPATRA	SAMARENDRA MOHANTY	INFOCITY PS /625 /2026
	BLAPL/12096/2026	VS	VS	J.M.F.C.(II),BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0001775/2026
18	D-BLAPL/33999/2026	SANKIRTAN BHUE	PRATYUSHA NAIDU	AGALPUR /57 /2026
	BLAPL/12097/2026	VS	VS	J.M.F.C., AGALPUR(Balangir)
		STATE OF ODISHA		GR/0000114/2026
19	D-BLAPL/34395/2026	RAKHAL ROUT	DHARITRI MISHRA	NCB BHUBANESWAR /8 /2026
	BLAPL/12098/2026	VS	VS	SPECIAL JUDGE,BHADRAK(Bhadrak)
		STATE OF ODISHA		Spl/0000049/2026
20	D-BLAPL/34264/2026	SK. NAWAZ	P.ANUP DASH	NCB BHUBANESWAR /10 /2025
	BLAPL/12099/2026	VS	VS	A.D.J.,KARANJIA(Mayurbhanj)
		STATE OF ODISHA		Spl/0000018/2025
21	D-BLAPL/34396/2026	SK. ZULKAR @ GUDU	BIBHUTI RANJAN MOHANTY	CHARICHHAKA /191 /2026
	BLAPL/12100/2026	VS	VS	J.M.F.C.,NIMAPARA(Puri)
		STATE OF ODISHA		GR/0000717/2026
22	D-BLAPL/34409/2026	SANTOSH KUMAR NAYAK @ SANTOSH KUMAR NAIK	SUDHANSU SEKHAR DASH	NCB BHUBANESWAR /7 /2026
	BLAPL/12101/2026	VS	VS	DISTRICT & SESSIONS JUDGE,BHADRA
		UNION OF INDIA (NCB)		Spl/0000047/2026
23	D-BLAPL/34392/2026	GOURAHARI SAHU	AKSHAYA KUMAR SAHOO	BIRMAHARAJPUR /38 /2023

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	BLAPL/12102/2026	VS	VS	S.D.J.M.,BIRAMAHARAJPUR(Sonepur)
		STATE OF ODISHA		GR/0000101/2023
24	D-BLAPL/34427/2026	BAPU @KRUSHNA JENA	OM PRAKASH SARAN	DHENKANAL TOWN /443 /2026
	BLAPL/12103/2026	VS	VS	SPECIAL JUDGE,DHENKANAL(Dhenkana
		STATE OF ODISHA		Spl/0000017/2026
25	D-BLAPL/31477/2026	SUDARSAN SAHOO	RAMESH CHANDRA BEHERA	PARJANG /383 /2026
	BLAPL/12104/2026	VS	VS	AD-HOC,A.D.J.(FTSC),DHENKANAL(Dhe
		STATE OF ODISHA		Spl/0000047/2026
26	D-BLAPL/34406/2026	KRUSHNA KALASA @KALIA	JAYADEBA BEHERA	CHANDAPUR /246 /2026
	BLAPL/12105/2026	VS	VS	J.M.F.C.,RANPUR(Nayagarh)
		STATE OF ODISHA		GR/0000576/2026
27	D-BLAPL/34362/2026	SK. SAHABUDDIN @ BABU	AMLAN SHAKTI PAUL	JATNI P.S. /405 /2026
	BLAPL/12106/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		TR/0000493/2026
28	D-BLAPL/34259/2026	MANGULU SINGH	BISWAJIT MOHAPATRA	/ /0
	BLAPL/12107/2026	VS	VS	ADDL.CIVIL JUDGE(JD),NILGIRI(Baleshv
		STATE OF ODISHA		2(B)CC/0000021/2026
29	D-BLAPL/34355/2026	AJAY KUMAR SAHOO @ AJU	GOREKHANATH DAS	MANCHESWAR P.S. /636 /2025
	BLAPL/12108/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		TR/0000643/2025
30	D-BLAPL/33847/2026	KALIA KANHAR	NARENDRA KUMAR LENKA	NUAGAON /206 /2026
	BLAPL/12109/2026	VS	VS	SPECIAL JUDGE,NAYAGARH(Nayagarh)
		STATE OF ODISHA		Spl/0000084/2026
31	D-BLAPL/34353/2026	RATH DIGI	GOREKHANATH DAS	MANCHESWAR P.S. /344 /2023
	BLAPL/12110/2026	VS	VS	AD-HOC A.D.J.(FTSC-II),BHUBANESWA
		STATE OF ODISHA		TR/0000442/2023
32	D-BLAPL/33287/2026	JOGESH BEHERA	LAXMI CHARAN BEHERA	RAMBHA (KHALLIKOTE) /429 /2026
	BLAPL/12111/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
		STATE OF ODISHA		GR/0001333/2026
33	D-BLAPL/31205/2026	SUNIL KUMAR MISHRA	ASWINI SAHOO	BAGHAMARI /52 /2026
	BLAPL/12112/2026	VS	VS	A.D.J.,KHURDA(Khordha)
		STATE OF ODISHA		ST/0000140/2026
34	D-BLAPL/33379/2026	JAYADEV KANHAR	JAYANTI PANIGRAHI	PHULBANI SADAR /96 /2026
	BLAPL/12113/2026	VS	VS	SPECIAL JUDGE, PHULBANI(Kandhamal)

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		STATE OF ODISHA		Spl/0000099/2026
35	D-BLAPL/34374/2026	SAGAR BEHERA	LAXMI CHARAN BEHERA	RAMBHA (KHALLIKOTE) /738 /2026
	BLAPL/12114/2026	VS	VS	J.M.F.C-ADDL.CIVIL JUDGE (JD),KHALI
		STATE OF ODISHA		GR/0002220/2026
36	D-BLAPL/34477/2026	GOBINDA DIGAL @ KALIA @ GOBINDA CHANDRA DIGAL	SITIKANT MISHRA	PHULBANI TOWN /219 /2024
	BLAPL/12115/2026	VS	VS	A.D.J,PHULBANI(Kandhamal)
		STATE OF ODISHA		ST/0000047/2026
37	D-BLAPL/34469/2026	UTTAM SHREEWAS	JUGALA KISHORE PANDA	/ /0
	BLAPL/12116/2026	VS	VS	SPECIAL JUDGE,SONEPUR(Sonepur)
		STATE OF ODISHA		SPL. 2(a)C.C./0000023/2026
38	D-CMP/53219/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	/ /
	CMP/1959/2026	VS	VS	DISTRICT & SESIONS JUDGE,BARIPADA
		SHRUTI KUMARI SINGH		RFA/0000021/2023
39	D-CMP/52899/2026	SHARMITHA MOHANTY	ARYA DASH	/ /
	CMP/1960/2026	VS	VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap
		SAKHI BEHERA		CS/0000060/2014
40	D-CMP/52941/2026	SAKUNTALA MISHRA	TANMAY MISHRA	/ /
	CMP/1961/2026	VS	VS	ADDL. CIVIL JUDGE (SD)-OEAT,DHENK
		SAIRENDRI MISHRA		CS/0000324/2020
41	D-CMP/53228/2026	PRAVEEN CHANDRA BHANJDEO	SOURAV SUMAN BHUYAN	/ /
	CMP/1962/2026	VS	VS	DISTRICT & SESIONS JUDGE,BARIPADA
		SHRUTI KUMARI SINGH		RFA/0000028/2023
42	D-CMP/52909/2026	PRAFULLA KUMAR BEHERA	ARYA DASH	/ /
	CMP/1963/2026	VS	VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap
		SAKHI BEHERA		CS/0000037/2014
43	D-CMP/52898/2026	DIGAMBAR KHUNTIA	ARYA DASH	/ /
	CMP/1964/2026	VS	VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap
		SAKHI BEHERA		CS/0000036/2014
44	D-CMP/52896/2026	PRASANTA KUMAR BEHERA	ARYA DASH	/ /
	CMP/1965/2026	VS	VS	CIVIL JUDGE (SD),KUJANG(Jagatsinghap
		SAKHI BEHERA		CS/0000038/2014
45	D-CMP/53365/2026	THE BRANCH MANAGER, BANK OF BARODA, PARADEEP BRANCH, JAGATSINGHPUR	SIBADUTTA RAMAPRASAD MISHRA	/ /
	CMP/1966/2026	VS	VS	CIVIL JUDGE (SD),JAGATSINGHPUR(Jag
		PRAMOD KUMAR SAHOO		CS/0000640/2016

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46	D-CMP/53489/2026	SATYABHAMA SETHY	MAMATA MISHRA	/ /
	CMP/1967/2026	VS	VS	CIVIL JUDGE (SD), JAJPUR ROAD(Jajapu
		LAXMIDHAR SETHY		CS/0000051/2024
47	D-CMP/53563/2026	KOMAL MAJHI	SURYASNATA MOHAPATRA	/ /
	CMP/1968/2026	VS	VS	CIVIL JUDGE (SD),NAWARANGPUR(Nal
		BUDU BHATRA		CS/0000019/2019
48	D-CONTC/53388/2026	ARUNA KUMAR BARIK	SWADHIN KESARI SINGH	/ /
	CONTC/7779/2026	VS	VS	()
		DR.ARABINDA KUMAR PADHEE, IAS		//
49	D-CONTC/53391/2026	SWADHIN KUMAR SRICHANDAN	SWADHIN KESARI SINGH	/ /
	CONTC/7780/2026	VS	VS	()
		DASHARATHI JENA, OAS(1) (JB), BLOCK DEVELOPMENT OFFICER, BANPUR		//
50	D-CONTC/53470/2026	CHANDRANATH BANERJEE	ADV	/ /
	CONTC/7781/2026	VS	VS	()
		PRASHANT KUMAR PUHAN, ADDL. TAHASILDAR CUM TAHASILDAR IN CHARGE VYASANAGAR TAHASIL		//
51	D-CONTC/53511/2026	DR. PURNA CHANDRA PADHY	ADV	/ /
	CONTC/7782/2026	VS	VS	()
		PRAJNASHREE PRIYAMBADA, REGISTRAR SHRI JAGANNATH SANSKRIT UNIVERSITY, PURI		//
52	D-CONTC/53405/2026	AJAYA KUMAR PATTNAIK	ADV.	/ /
	CONTC/7783/2026	VS	VS	()
		ALOK KUMAR DEHURY, TAHASILDAR, ANGUL		//
53	D-CONTC/53559/2026	DILLIP KUMAR PRADHAN	SRIKANTA KUMAR NATH	/ /
	CONTC/7784/2026	VS	VS	()
		ARAVIND AGRAWAL, IAS, COMMNR. CUM SECY. TO GOVT. OF ODISHA,HIGHER EDUCATION DEPT.		//
54	D-CONTC/53542/2026	RINKI MALIK	SUJIT KUMAR SAHU	/ /
	CONTC/7785/2026	VS	VS	()
		TAPAN KUMAR NAYAK, I.I.C., MARSAGHAI POLICE STATION, KENDRAPARA		//
55	D-CONTC/53520/2026	CHITTARANJAN MOHANTY	MANOJ KUMAR PANDA	/ /
	CONTC/7786/2026	VS	VS	()
		DR.DIBYALOCHAN MOHANTA, OAS(S), ADDL. DISTRICT MAGISTRATE, CUTTACK		//
56	D-CONTC/53363/2026	GANNI SANTOSH @ G.SANTOSH	ADV.	/ /
	CONTC/7787/2026	VS	VS	()
		DIBYA JYOTI PARIDA, CHAIRMAN CUM COLLECTOR,DIST. SELECTION COMMITTEE, PURI		//
57	D-CONTC/42616/2026	DAMAYANTI PATRA	ADV.	/ /

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	CONTC/7788/2026	VS	VS	()
		DR.N.THIRUMALA NAIK, IAS		//
58	D-CONTC/53419/2026	NIHARKANTI MISHRA	BISWAMBAR MOHANTY	/ /
	CONTC/7789/2026	VS	VS	()
		PABITRA PARIDA, PROPRIETOR OF M/S. M.K INDUSTRIES, CUTTACK		//
59	D-CONTC/53121/2026	MAHENDRA KUMAR PANCHAL	SANDHYARANI PANI	/ /
	CONTC/7790/2026	VS	VS	()
		ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY HIGHER EDUCATION DEPTT.		//
60	D-CONTC/53318/2026	LAXMIDHAR HATI	ADV.	/ /
	CONTC/7791/2026	VS	VS	()
		NBS RAJPUT, I.A.S		//
61	D-CONTC/53401/2026	SAILASUTA PODHA	ADV.	/ /
	CONTC/7792/2026	VS	VS	()
		DR.SUDHANSHU SARANGI, IPS, THE COMMANDANT GENERAL HOME GUARDS, ODISHA		//
62	D-CONTC/53545/2026	KISHORE CHANDRA PATRA	ADV.	/ /
	CONTC/7793/2026	VS	VS	()
		SHUBHA SARMA, IAS		//
63	D-CONTC/53630/2026	PRAVAKAR NAYAK	ADV.	/ /
	CONTC/7794/2026	VS	VS	()
		SURESH KUMAR VASHISHTH ,IAS		//
64	D-CONTC/53633/2026	HIMANSHU SHEKHAR PARHI	ADV.	/ /
	CONTC/7795/2026	VS	VS	()
		DR.N.THIRUMALA NAYAK, IAS		//
65	D-CONTC/53632/2026	BHAGABAN NAYAK	ADV.	/ /
	CONTC/7796/2026	VS	VS	()
		USHA PADHEE, IAS		//
66	D-CONTC/53652/2026	PINKI RATH	ADV.	/ /
	CONTC/7797/2026	VS	VS	()
		DR.ASHOK KUMAR MISHRA, REGISTRAR, BIRTHS AND DEATHS, PURI MUNICIPAL CORPORATION, PURI		//
67	D-CONTC/53622/2026	SANATAN DAS	ADV	/ /
	CONTC/7798/2026	VS	VS	()
		SWATI MISHRA,OAS, REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR		//
68	D-CONTC/53624/2026	SURYAMANI JENA	ADV	/ /
	CONTC/7799/2026	VS	VS	()

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		SWATI MISHRA, REGISTRAR UTKAL UNIVERSITY,BHUBANESWAR		//
69	D-CONTC/53627/2026	RAMA CHANDRA NAYAK	ADV.	/ /
	CONTC/7800/2026	VS	VS	()
		CHITTARANJAN PANDEY, O.E.S GROUP-A DISTRICT EDUCATION OFFICER, NAYAGARH		//
70	D-CRLA/33986/2026	ABANI KUMAR PATI	NIRANJAN LENKA	BARIPADA TOWN /750 /2022
	CRLA/1070/2026	VS	VS	2ND A.D.J., BARIPADA(Mayurbhanj)
		STATE OF ODISHA		ST/0000170/2024
71	D-CRLA/33984/2026	KATERAM KHUNTIA	SARADA PRASAD DASH	THAKURMUNDA /18 /2017
	CRLA/1071/2026	VS	VS	A.D.J.,KARANJIA(Mayurbhanj)
		STATE OF ODISHA		ST/0000126/2017
72	D-CRLMC/34183/2026	JYOTI RANJAN MISHRA	SOUMYAJYOTI BISWAL	ANGUL TOWN /282 /2016
	CRLMC/4156/2026	VS	VS	S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug
		STATE OF ODISHA		GR/0000770/2016
73	D-CRLMC/29988/2026	LULU@ SANGRAM MUKHI	KEDARNATH SAHOO	JARAPADA /234 /2024
	CRLMC/4157/2026	VS	VS	CIVIL JUDGE (J.D.)-CUM-JMFC,BANARI
		STATE OF ODISHA		GR/0000892/2024
74	D-CRLMC/34381/2026	SUDHANSU SEKHAR BEHERA	BIDYADHAR PANDA	AINTHAPALI /170 /2015
	CRLMC/4158/2026	VS	VS	S.D.J.M.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		GR/0001157/2015
75	D-CRLMC/34081/2026	SHIVADUTTA NAIK @ SIVADUTTA NAIK @ SHIBADATTA NAIK	CHANDAN SAMANTARAY	MARKAT NAGAR /20 /2019
	CRLMC/4159/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0000277/2019
76	D-CRLMC/33400/2026	RAMESH SWAIN	BISWAJIT NAYAK	JAJPUR TOWN /345 /2026
	CRLMC/4160/2026	VS	VS	S.D.J.M.,JAJPUR(Jajapur)
		STATE OF ODISHA		CT/0001698/2026
77	D-CRLMC/34086/2026	SHIVADUTTA NAIK @ SHIVADUTTA NAYAK	CHANDAN SAMANTARAY	MARKAT NAGAR /174 /2018
	CRLMC/4161/2026	VS	VS	J.M.F.C,CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0002261/2018
78	D-CRLMC/34249/2026	RAMAKANTA NAYAK	MADHUSUDAN SETHI	MAHILA (BERHAMPUR) /106 /2025
	CRLMC/4162/2026	VS	VS	S.D.J.M.,BERHAMPUR(Ganjam)
		STATE OF ODISHA		GR/0002133/2025
79	D-CRLMC/33982/2026	PRADEEP KUMAR MOHANTY	SWETLANA DAS	BHUBANESWAR VIGILANCE /2 /2025
	CRLMC/4163/2026	VS	VS	SPECIAL JUDGE(VIG),BHUBANESWAR(
		STATE OF ODISHA(VIG.)		GR/0000007/2025

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80	D-CRLMC/34147/2026	SUSHAMA PATRA	SOUBHAGYA KUMAR DASH	GURANDI /38 /2026
	CRLMC/4164/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),PARALAKHE
		STATE OF ODISHA		GR/0000151/2026
81	D-CRLMC/31680/2026	BALUKESWAR TRIPATHY	HOMANSHU SEKHAR MISHRA	SAMBALPUR VIGILANCE /57 /2017
	CRLMC/4165/2026	VS	VS	SPECIAL JUDGE,BALANGIR(Balangir)
		STATE OF ODISHA(VIG.)		CMC/0000006/2026
82	D-CRLMC/5179/2026	AJAYA SAHOO	ANIRUDHA DAS	KAMAKHYANAGAR /251 /2022
	CRLMC/4166/2026	VS	VS	S.D.J.M.-CIVIL JUDGE (JD),KAMAKSHY
		STATE OF ODISHA		GR/0000473/2022
83	D-CRLMC/12312/2026	SUMANTA KUMAR NAYAK	SAROJ KUMAR PADHI	MAHILA P.S.(BBSR) /231 /2013
	CRLMC/4167/2026	VS	VS	S.D.J.M.,BHUBANESWAR(Khordha)
		STATE OF ODISHA		CT/0003394/2013
84	D-CRLMC/32828/2026	AKHAYA @KALIA PRADHAN	LAXMINARAYAN RAYATSINGH	GADISAGADA /59 /2015
	CRLMC/4168/2026	VS	VS	S.D.J.M.,PURI(Puri)
		STATE OF ODISHA		ST/0000049/2017
85	D-CRLMC/34289/2026	BASUDEV ROUT @ BASU	AMITAV TRIPATHY	BARANGA /237 /2026
	CRLMC/4169/2026	VS	VS	P.O SPL.COURT SC AND ST (POA) ACT,
		STATE OF ODISHA		Spl/0000810/2026
86	D-CRLMC/31285/2026	BIRENDRA SAMAD	BHABANI SANKAR MISHRA	LAHUNIPADA /106 /2019
	CRLMC/4170/2026	VS	VS	SPECIAL JUDGE (POCSO), SUNDARGAR
		STATE OF ODISHA		Spl/0000095/2019
87	D-CRLMC/34285/2026	BENUDHAR PRADHAN	DEVASHIS PANDA	FATEGARH /111 /2026
	CRLMC/4171/2026	VS	VS	J.M.F.C.,BHAPUR(Nayagarh)
		STATE OF ODISHA		GR/0000106/2026
88	D-CRLMC/34391/2026	ASHOK KUMAR JANA @ ASHOK JANA	PRAMODA KUMAR MISHRA	/ /0
	CRLMC/4172/2026	VS	VS	DIST.&SESSIONS JUDGE,KENDRAPARA
		BHAGIRATHI MAITY		CRREV/0000002/2023
89	D-CRLMC/33814/2026	UDAYAKIRAN PANDA	MANOJ KUMAR MALLICK	CHAULIAGANJA /400 /2026
	CRLMC/4173/2026	VS	VS	J.M.F.C.(IV),CUTTACK(Cuttack)
		STATE OF ODISHA		GR/0001363/2026
90	D-CRLMC/34338/2026	RAMAKANTA MOHAPATRA	PRASANTA KUMAR NANDA	SAHADEV KHUNTA /272 /2018
	CRLMC/4174/2026	VS	VS	S.D.J.M.,BALASORE(Baleshwar)
		STATE OF ODISHA		CT/0002177/2018
91	D-CRLMC/33875/2026	NILAMANI MEHER	SUSHANTA KUMAR JOSHI	TUREIKELA /89 /2019

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	CRLMC/4175/2026	VS	VS	A.D.J.,KANTABANJI(Balangir)
		STATE OF ODISHA		Spl/0000015/2019
92	D-CRLMP/34346/2026	HARIHARA PATRA	SMRUTI RANJAN ROUT	/ /0
	CRLMP/1953/2026	VS	VS	()
		STATE OF ODISHA		//
93	D-CRLMP/34393/2026	DEVANANDA LENKA	GOPAL PRASAD JENA	/ /0
	CRLMP/1954/2026	VS	VS	()
		SUBHA ARCHANA NAYAK (LENKA)		//
94	D-CRLMP/34339/2026	INDIRA DUTT	STHITI PRAGYAN SUNANDINI	BADAGODA P.S. /620 /2024
	CRLMP/1955/2026	VS	VS	()
		STATE OF ODISHA		//
95	D-CRLREV/30142/2026	SIDHANT KUMHARIYA	SUSHANTA KUMAR JOSHI	DHARMABANDHA PS /67 /2026
	CRLREV/841/2026	VS	VS	PRINCIPAL MAGISTRATE CUM JUV.JUS
		STATE OF ODISHA		Spl/0000013/2026
96	D-CRLREV/34430/2026	SAMIR KANTA TRIPATHY @ SAMIRA	SIDHARTHA SANKAR RAY (2)	/ /0
	CRLREV/842/2026	VS	VS	3RD A.D.J.-CUM-SPL.JUDGE, BERHAMP
		SURAMA PANIGRAHY		CRA/0000042/2025
97	D-CRLREV/34071/2026	DILBAR BHUMIA	KARUNAKAR GAYA	MALKANGIRI /539 /2026
	CRLREV/843/2026	VS	VS	A.D.J.,MALKANGIRI(Malkangiri)
		STATE OF ODISHA		CRA/0000014/2026
98	D-CRLREV/34516/2026	SURESH MOHANTY	UMA CHARAN MISHRA	/ /0
	CRLREV/844/2026	VS	VS	A.D.J.,JAGATSINGHPUR(Jagatsinghapur)
		AMRUT KUMAR BEHERA		CRA/0000005/2011
99	D-FAO/53383/2026	RAJANIKANTA PATEL	SUBHADUTTA ROUTRAY	/ /
	FAO/1056/2026	VS	VS	STATE EDUCATION TRIBUNAL,BHUBA
		STATE OF ODISHA		Gia/0000861/2012
100	D-FAO/51641/2026	LEGAL MANAGER,M/S. CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD., BHUBANESWAR	GURUPRASAD DUTTA	/ /
	FAO/1057/2026	VS	VS	COMMISSIONER FOR EMPLOYEES COM
		BODHIA @ BUDHIA MAJHI		EC/0000055/2017
101	D-FAO/51271/2026	MANAGER LEGAL, M/S. UNITED INDIA INSURANCE CO.LTD., CUTTACK	SOMNATH ROY	/ /
	FAO/1058/2026	VS	VS	COMNR.FOR EMPLOYEES COMP./ASST
		DALI MALIK		EC/0000289/2024
102	D-FAO/51631/2026	AUTHORIZED SIGNATORY, M/S. CHOLA MS GENERAL INSURANCE CO. LTD., BHUBANESWAR	GANESWAR PRASAD DUTTA	/ /
	FAO/1059/2026	VS	VS	COMMISSIONER.FOR WORKMENS COM

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		BRAJABANDHU SAHU		EC/0000008/2022
103	D-JCRLA/34424/2026	LALITA GOND	ADV	RAIGHAR /94 /2022
	JCRLA/277/2026	VS	VS	A.D.J.,UMERKOTE(Nabarangapur)
		STATE OF ODISHA		CT/0000081/2022
104	D-MACA/52733/2026	SASHI BHUSAN PALATASINGH	DEBASISH PATNAIK	/ /
	MACA/1060/2026	VS	VS	3RD M.A.C.T.,PURI(Puri)
		SASANKA SEKHAR CHAND		Mac/0000103/2011
105	D-MACA/52750/2026	PARWATI SAHOO	DEBASISH PATNAIK	/ /
	MACA/1061/2026	VS	VS	3RD M.A.C.T.,BALASORE(Baleshwar)
		SUBHADRA DALEI		Mac/0000254/2024
106	D-MACA/52913/2026	THE MANAGER LEGAL, M/S. LIBERTY GENERAL INSURANCE COMPANY LTD., HYDERABAD	ADAM ALI KHAN	/ /
	MACA/1062/2026	VS	VS	()
		GOKUL SAMAL		//
107	D-MACA/52986/2026	IFFCO TOKIO GENERAL INSURANCE CO. LTD., BHUBANESWAR	RIMJHIMBALA PATI	/ /
	MACA/1063/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		KARNA BEHERA		Mac/0000235/2022
108	D-MACA/51622/2026	THE MANAGER, M/S. CHOLA MS GENERAL INSURANCE CO. LTD., BHUBANESWAR	GIRIJA PRASAD DUTTA	/ /
	MACA/1064/2026	VS	VS	()
		JHUNILATA BEHERA		//
109	D-MACA/53153/2026	MANAGER(LEGAL), SHRIRAM GENERAL INSURANCE CO.LTD., BBSR	PRASANTA KUMAR MAHALI	/ /
	MACA/1065/2026	VS	VS	1ST M.A.C.T, BOUDH(Baudh)
		BIKRAM KHATUA		Mac/0000023/2022
110	D-MACA/45595/2026	THE DIVISIONAL MANAGER, NEW INDIA ASSURANCE CO. LTD.	SUBRAT SATPATHY	/ /
	MACA/1066/2026	VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
		KIRAN PRASAD BAHADUR		Mac/0000024/2022
111	D-MACA/26600/2026	THE ORIENTAL INSURANCE COMPANY LTD., SAMBALPUR	ADAM ALI KHAN	/ /
	MACA/1067/2026	VS	VS	3RD M.A.C.T.,JHARSUGUDA(Jharsuguda
		SUCHITA CHOUDHURY		Mac/0000030/2020
112	D-RPFAM/49475/2026	BASANTA KUMAR PALTASINGH	DEBASISH SAMAL	/ /
	RPFAM/306/2026	VS	VS	JUDGE FAMILY COURT-II,BHUBANESW
		BISWASHREE PALTASINGH		CMC/0000028/2025
113	D-RPFAM/53610/2026	PUSPANJALI PANI	BRUNDABAN ROUT	/ /
	RPFAM/307/2026	VS	VS	JUDGE FAMILY COURT,BHUBANESWA
		JAGANNATH PARIDA		Crp/0000129/2023

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114	D-RSA/51671/2026	LAXMIDHAR MAHASUAR	SAMIR KUMAR MISHRA, SR.ADV.	/ /
	RSA/570/2026	VS	VS	3RD ADDL. DISTRICT JUDGE,PURI(Puri)
		JAGANNATH MAHASUAR		RFA/0000005/2016
115	D-RSA/36989/2026	MARCUS KISAN	AMBIKA PRASHAD DIT	/ /
	RSA/571/2026	VS	VS	2ND A.D.J.,ROURKELA(Sundargarh)
		MAKHU KISAN		RFA/0000051/2009
116	D-RSA/47012/2026	SANJAY AGARWAL	PATITAPABAN PANDA	/ /
	RSA/572/2026	VS	VS	A.D.J.,BHUBANESWAR(Khordha)
		PRITHA AGARWAL		RFA/0000058/2023
117	D-RSA/49780/2026	RAJ KISHORE NAYAK	SAMIR KUMAR MISHRA, (SR.ADV.)	/ /
	RSA/573/2026	VS	VS	A.D.J.,KUCHINDA(Sambalpur)
		SEBARAM SHARMA		RFA/0000019/2026
118	D-TRPCRL/34382/2026	BISWAJIT SAHOO	GHANASHYAM DASH	BINJHARPUR /165 /2026
	TRPCRL/95/2026	VS	VS	JUDGE, FAMILY COURT,JAJPUR(Jajapur
		STATE OF ODISHA		Crp/0000159/2026
119	D-WA/53471/2026	BASANTA KUMAR SAHOO	KUNAL KUMAR SWAIN	/ /
	WA/1518/2026	VS	VS	()
		STATE OF ODISHA		//
120	D-WP(C)/53310/2026	SUSHANTA KUMAR DAS MOHAPATRA	BHABANI SANKAR DAS	/ /
	WP(C)/37306/2026	VS	VS	()
		STATE OF ODISHA		//
121	D-WP(C)/53266/2026	BHAGABAN MAHAPATRA	RAMA KRISHNA BISOI	/ /
	WP(C)/37307/2026	VS	VS	()
		STATE OF ODISHA		//
122	D-WP(C)/53323/2026	DAYANIDHI SAHOO	NIRANJAN BISWAL	/ /
	WP(C)/37308/2026	VS	VS	()
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER,(HQ PENSION), E.P.F.O, NEW DELHI		//
123	D-WP(C)/53311/2026	CHITA RANJAN UPADHYAYA	BHABANI SANKAR DAS	/ /
	WP(C)/37309/2026	VS	VS	()
		STATE OF ODISHA		//
124	D-WP(C)/53305/2026	RAMESH CHANDRA JENA	BHABANI SANKAR DAS	/ /
	WP(C)/37310/2026	VS	VS	()
		STATE OF ODISHA		//
125	D-WP(C)/53317/2026	PRADEEP KUMAR MOHANTY	BHABANI SANKAR DAS	/ /

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	WP(C)/37311/2026	VS	VS	()
		STATE OF ODISHA		//
126	D-WP(C)/53315/2026	BARINDER SINGH	BHABANI SANKAR DAS	/ /
	WP(C)/37312/2026	VS	VS	()
		STATE OF ODISHA		//
127	D-WP(C)/53325/2026	ANANTA KISHORE ROUTRAY	NIRANJAN BISWAL	/ /
	WP(C)/37313/2026	VS	VS	()
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER,(HQ PENSION), E.P.F.O,	NEW DELHI	//
128	D-WP(C)/53337/2026	RATNAKAR SAHOO	NRUSINGH CH. ROUT	/ /
	WP(C)/37314/2026	VS	VS	()
		STATE OF ODISHA		//
129	D-WP(C)/53319/2026	BICHITRANANDA SAHOO	BHABANI SANKAR DAS	/ /
	WP(C)/37315/2026	VS	VS	()
		STATE OF ODISHA		//
130	D-WP(C)/53408/2026	ADITYA PRADHAN	SANGRAM JENA	/ /
	WP(C)/37316/2026	VS	VS	()
		STATE OF ODISHA		//
131	D-WP(C)/53316/2026	CHINMAYA MAHAPATRA	BHABANI SANKAR DAS	/ /
	WP(C)/37317/2026	VS	VS	()
		STATE OF ODISHA		//
132	D-WP(C)/51993/2026	SUPERINTENDING ENGINEER, MAHANADI BARRAGE DIVISION, KATAKA	SATYABRATA MOHANTY, A.G.A	/ /
	WP(C)/37318/2026	VS	VS	()
		PRASANNA KUMAR DAS		//
133	D-WP(C)/53445/2026	JOGESWAR PRADHAN	PRINCE PATNAIK	/ /
	WP(C)/37319/2026	VS	VS	()
		STATE OF ODISHA		//
134	D-WP(C)/53338/2026	NRUSINGH CHARAN DUTTA	NRUSINGH CHARAN ROUT	/ /
	WP(C)/37320/2026	VS	VS	()
		STATE OF ODISHA		//
135	D-WP(C)/52849/2026	RASHMI RANJAN DALAI	JNANESH MOHANTY	/ /
	WP(C)/37321/2026	VS	VS	()
		STATE OF ODISHA		//
136	D-WP(C)/53452/2026	KSHETRABASI GARNAYAK	PRINCE PATNAIK	/ /
	WP(C)/37322/2026	VS	VS	()

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		STATE OF ODISHA		//
137	D-WP(C)/53306/2026	TRIBIKRAM PANIGRAHI	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/37323/2026	VS	VS	()
		STATE OF ODISHA		//
138	D-WP(C)/53412/2026	SUSHANTA KUMAR SINGH	SANGRAM JENA	/ /
	WP(C)/37324/2026	VS	VS	()
		STATE OF ODISHA		//
139	D-WP(C)/53275/2026	LAXMIKANTA RANA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37325/2026	VS	VS	()
		STATE OF ODISHA		//
140	D-WP(C)/52421/2026	UMESH CHANDRA BEHERA	SUSHANTA KUMAR PRADHAN	/ /
	WP(C)/37326/2026	VS	VS	()
		STATE OF ODISHA		//
141	D-WP(C)/53274/2026	LINGARAJ MEHER	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37327/2026	VS	VS	()
		STATE OF ODISHA		//
142	D-WP(C)/52983/2026	KUSHA PATRA	KALANDI CHARAN SAHOO	/ /
	WP(C)/37328/2026	VS	VS	()
		STATE OF ODISHA		//
143	D-WP(C)/53453/2026	KUMAR DAS	BIBHUTI BHUSAN MISHRA	/ /
	WP(C)/37329/2026	VS	VS	()
		STATE OF ODISHA		//
144	D-WP(C)/53446/2026	MEGHANANDA PRADHAN	PRINCE PATNAIK	/ /
	WP(C)/37330/2026	VS	VS	()
		STATE OF ODISHA		//
145	D-WP(C)/52700/2026	DILLIP KUMAR BARAL	ANUP KUMAR MOHAPATRA	/ /
	WP(C)/37331/2026	VS	VS	()
		STATE OF ODISHA		//
146	D-WP(C)/53320/2026	SURAMA MISHRA	NIRANJAN BISWAL	/ /
	WP(C)/37332/2026	VS	VS	()
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI		//
147	D-WP(C)/53342/2026	NARAYAN SAHOO	NRUSINGH CH. ROUT	/ /
	WP(C)/37333/2026	VS	VS	()
		STATE OF ODISHA		//

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148	D-WP(C)/53278/2026	DIPAK KUMAR SINGH	SUBRAT KUMAR NAYAK	/ /
	WP(C)/37334/2026	VS	VS	()
		STATE OF ODISHA		//
149	D-WP(C)/52430/2026	PRIYANKA DAS	SUSHANTA KUMAR PRADHAN	/ /
	WP(C)/37335/2026	VS	VS	()
		STATE OF ODISHA		//
150	D-WP(C)/53578/2026	M/S. SUNDARGUNDI SERVICE STATION, BALASORE	SOUMYA MISHRA	/ /
	WP(C)/37336/2026	VS	VS	()
		UCO BANK, ASSET MANAGEMENT BRANCH, KHURDA		//
151	D-WP(C)/53454/2026	TANKADHAR BEHERA	PRINCE PATNAIK	/ /
	WP(C)/37337/2026	VS	VS	()
		STATE OF ODISHA		//
152	D-WP(C)/53289/2026	BUDU KUNDINGI @ K. BUDU	PRASANNA KUMAR MISHRA	/ /
	WP(C)/37338/2026	VS	VS	()
		STATE OF ODISHA		//
153	D-WP(C)/53448/2026	MULIA SAHOO	PRINCE PATNAIK	/ /
	WP(C)/37339/2026	VS	VS	()
		STATE OF ODISHA		//
154	D-WP(C)/53403/2026	BISWAJIT PADHI	SANGRAM JENA	/ /
	WP(C)/37340/2026	VS	VS	()
		STATE OF ODISHA		//
155	D-WP(C)/52435/2026	BIBHUPRADA MISHRA	SUSHANTA KUMAR PRADHAN	/ /
	WP(C)/37341/2026	VS	VS	()
		STATE OF ODISHA		//
156	D-WP(C)/53242/2026	SATYA NARAYAN BEHERA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37342/2026	VS	VS	()
		STATE OF ODISHA		//
157	D-WP(C)/53293/2026	SATYAM BEBARTA	PRAVAT KUMAR MUDULI	/ /
	WP(C)/37343/2026	VS	VS	()
		STATE OF ODISHA		//
158	D-WP(C)/53404/2026	SARAT CHANDRA RAUT	NIRANJAN NAYAK	/ /
	WP(C)/37344/2026	VS	VS	()
		STATE OF ODISHA		//
159	D-WP(C)/53244/2026	BANITA MAJHI	BISWAJIT NAYAK	/ /

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	WP(C)/37345/2026	VS	VS	()
		STATE OF ODISHA		//
160	D-WP(C)/53451/2026	MANAGING COMMITTEE OF ADISHAKTI HIGH SCHOOL	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/37346/2026	VS	VS	()
		STATE OF ODISHA		//
161	D-WP(C)/53441/2026	RAJASHREE PANDA	SUBASH CH PANI	/ /
	WP(C)/37347/2026	VS	VS	()
		STATE OF ODISHA		//
162	D-WP(C)/53406/2026	ANANTA DAS	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/37348/2026	VS	VS	()
		STATE OF ODISHA		//
163	D-WP(C)/53321/2026	NAGESH KUMAR MOHANTY	BHABANI SANKAR DAS	/ /
	WP(C)/37349/2026	VS	VS	()
		STATE OF ODISHA		//
164	D-WP(C)/53261/2026	SANTOSH KUMAR ROUT	RAJKUMAR SUTAR	/ /
	WP(C)/37350/2026	VS	VS	()
		BASANTI MOHANTY		//
165	D-WP(C)/53499/2026	NABARANGPUR SCHOOL OF HEALTH SCIENCE, KHURDA	LAXMIKANTA MOHANTY	/ /
	WP(C)/37351/2026	VS	VS	()
		STATE OF ODISHA		//
166	D-WP(C)/53254/2026	M/S. SUJATA CLOTH STORE, CUTTACK	ASHISH KUMAR SAMAL	/ /
	WP(C)/37352/2026	VS	VS	()
		THE PRINCIPAL COMMNR. OF CENTRAL GOODS AND SERVICES TAX, BBSR		//
167	D-WP(C)/53371/2026	SAMBHUNATH SINGH	MANAS PATI	/ /
	WP(C)/37353/2026	VS	VS	()
		STATE OF ODISHA		//
168	D-WP(C)/53352/2026	SUSHANTA KUMAR SAHOO	PRAVAT CHANDRA MOHANTY	/ /
	WP(C)/37354/2026	VS	VS	()
		STATE OF ODISHA		//
169	D-WP(C)/53298/2026	ANJANARANI JENA	GOURAV KUMAR ROY CHOUDHURY	/ /
	WP(C)/37355/2026	VS	VS	()
		THE COMMISSIONER,CGST, CX AND CUSTOMS		//
170	D-WP(C)/53493/2026	JYOTIRANJAN SAHOO	ACHYUTANANDA PATTANAIK	/ /
	WP(C)/37356/2026	VS	VS	()

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		STATE OF ODISHA		//
171	D-WP(C)/53167/2026	BICHIMAYA MISHRA	BIBHU PRASAD PANDA	/ /
	WP(C)/37357/2026	VS	VS	()
		THE PRESIDING OFFICER, LABOUR COURT, BHUBANESWAR		//
172	D-WP(C)/53299/2026	MANAGING COMMITTEE OF SURENDRANATH HIGH SCHOOL	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/37358/2026	VS	VS	()
		STATE OF ODISHA		//
173	D-WP(C)/53168/2026	DURJYODHAN SAHOO	PRINCE PATNAIK	/ /
	WP(C)/37359/2026	VS	VS	()
		STATE OF ODISHA		//
174	D-WP(C)/53169/2026	SURESH KUMAR SAHU	PRINCE PATNAIK	/ /
	WP(C)/37360/2026	VS	VS	()
		STATE OF ODISHA		//
175	D-WP(C)/53353/2026	GAYATREE BEHERA	KEDAR KUMAR DASH	/ /
	WP(C)/37361/2026	VS	VS	()
		STATE OF ODISHA		//
176	D-WP(C)/53349/2026	M/S.SRI SAI ENGINEERING, BHUBANESWAR	JAMINIKANTA DAS	/ /
	WP(C)/37362/2026	VS	VS	()
		STATE OF ODISHA		//
177	D-WP(C)/52997/2026	M/S SAHADEV MALIK	KAJAL SAHOO	/ /
	WP(C)/37363/2026	VS	VS	()
		ADDITIONAL COMMISSIONER, BHUBANESWAR		//
178	D-WP(C)/53239/2026	SANJULATA JAGATI	DAITARI BEHERA	/ /
	WP(C)/37364/2026	VS	VS	()
		CHIEF COMMISSIONER OF STATE TAX, CT AND GST, ODISHA		//
179	D-WP(C)/53351/2026	SATYA RANJAN MOHANTY	SURENDRA KUMAR SAHOO	/ /
	WP(C)/37365/2026	VS	VS	()
		STATE OF ODISHA		//
180	D-WP(C)/53608/2026	G.PRASANTA KUMAR RAO	SUDHIR KUMAR PATRA	/ /
	WP(C)/37366/2026	VS	VS	()
		STATE OF ODISHA		//
181	D-WP(C)/53609/2026	PRAHALLAD MALLIK	BISWAJIT MOHAPATRA	/ /
	WP(C)/37367/2026	VS	VS	()
		STATE OF ODISHA		//

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182	D-WP(C)/53393/2026	BIRENDRA NAG	CHITTA RANJAN LENKA	/ /
	WP(C)/37368/2026	VS	VS	()
		STATE OF ODISHA		//
183	D-WP(C)/53379/2026	BRUNDABAN MAHANTY	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37369/2026	VS	VS	()
		STATE OF ODISHA		//
184	D-WP(C)/53372/2026	SARAT CHANDRA PRADHAN	KARUNAKAR GAYA	/ /
	WP(C)/37370/2026	VS	VS	()
		STATE OF ODISHA		//
185	D-WP(C)/53296/2026	PRABHULAL PRASAD PRADHAN	BANSHIDHAR SATAPATHY	/ /
	WP(C)/37371/2026	VS	VS	()
		STATE OF ODISHA		//
186	D-WP(C)/53374/2026	SAMBHUNATH SINGH	MANAS PATI	/ /
	WP(C)/37372/2026	VS	VS	()
		STATE OF ODISHA		//
187	D-WP(C)/53376/2026	SALILA KUMAR PARIDA	SANTOSH KUMAR MISHRA	/ /
	WP(C)/37373/2026	VS	VS	()
		THE REGIONAL MANAGER, HDFC BANK LIMITED, SUNDARGARH		//
188	D-WP(C)/53394/2026	MADAN SUNDAR KHATUA	NIRANJAN PANDA	/ /
	WP(C)/37374/2026	VS	VS	()
		STATE OF ODISHA		//
189	D-WP(C)/53384/2026	JITENDRA KUMAR NAYAK	NIRANJAN PANDA	/ /
	WP(C)/37375/2026	VS	VS	()
		STATE OF ODISHA		//
190	D-WP(C)/53378/2026	MANJULATA DAS	SRIKANTA MAHUNTA	/ /
	WP(C)/37376/2026	VS	VS	()
		STATE OF ODISHA		//
191	D-WP(C)/53492/2026	IDEAL INSTITUTE OF MEDICAL HEALTH AND SCIENCE, KANDHAMAL	LAXMIKANTA MOHANTY	/ /
	WP(C)/37377/2026	VS	VS	()
		STATE OF ODISHA		//
192	D-WP(C)/53396/2026	BIJAY SAHOO	SRIKANTA MAHUNTA	/ /
	WP(C)/37378/2026	VS	VS	()
		STATE OF ODISHA		//
193	D-WP(C)/53447/2026	BIJAY KUMAR GUMANSINGH	BIPIN KUMAR NAYAK	/ /

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	WP(C)/37379/2026	VS	VS	()
		STATE OF ODISHA		//
194	D-WP(C)/53420/2026	DINABANDHU SAHOO	SARADA PRASANNA SARANGI	/ /
	WP(C)/37380/2026	VS	VS	()
		EMPLOYEES PROVIDENT FUND ORGANISATION, NEW DELHI		//
195	D-WP(C)/53414/2026	GIRISH CHANDRA MAHANAYAK	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/37381/2026	VS	VS	()
		STATE OF ODISHA		//
196	D-WP(C)/53386/2026	SANKARSAN DAS	AMIT PRASAD BOSE	/ /
	WP(C)/37382/2026	VS	VS	()
		STATE OF ODISHA		//
197	D-WP(C)/53399/2026	MANORANJAN DHAMUDIA	VIVEKANANDA JENA	/ /
	WP(C)/37383/2026	VS	VS	()
		NARENDRA SAHU		//
198	D-WP(C)/53554/2026	SANTOSH KUMAR PRADHAN	BISWAJIT NAYAK	/ /
	WP(C)/37384/2026	VS	VS	()
		STATE OF ODISHA		//
199	D-WP(C)/53557/2026	MAGUNI SAHOO	BISWAJIT NAYAK	/ /
	WP(C)/37385/2026	VS	VS	()
		STATE OF ODISHA		//
200	D-WP(C)/51664/2026	NARAYAN DAS	ACHYUTANANDA PATTANAIK	/ /
	WP(C)/37386/2026	VS	VS	()
		STATE OF ODISHA		//
201	D-WP(C)/53431/2026	ANJALI SAHU	SANGRAM JENA	/ /
	WP(C)/37387/2026	VS	VS	()
		STATE OF ODISHA		//
202	D-WP(C)/53558/2026	RAMA CHANDRA SINGH	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/37388/2026	VS	VS	()
		STATE OF ODISHA		//
203	D-WP(C)/53415/2026	PRASANNA KUMAR SARKAR	SANGRAM JENA	/ /
	WP(C)/37389/2026	VS	VS	()
		STATE OF ODISHA		//
204	D-WP(C)/53390/2026	KAJAL MOHAN PARIDA	NIRANJAN PANDA	/ /
	WP(C)/37390/2026	VS	VS	()

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		STATE OF ODISHA		//
205	D-WP(C)/53518/2026	SILKI MOHANTY	SWAPNA KUMAR OJHA	/ /
	WP(C)/37391/2026	VS	VS	()
		STATE OF ODISHA		//
206	D-WP(C)/53434/2026	PRABHATI RATH	SANGRAM JENA	/ /
	WP(C)/37392/2026	VS	VS	()
		STATE OF ODISHA		//
207	D-WP(C)/53443/2026	NABIN CHANDRA PAL	PRINCE PATNAIK	/ /
	WP(C)/37393/2026	VS	VS	()
		STATE OF ODISHA		//
208	D-WP(C)/53432/2026	HIMANSHU SEKHAR PANDA	SMARAJIT PRADHAN	/ /
	WP(C)/37394/2026	VS	VS	()
		STATE OF ODISHA		//
209	D-WP(C)/52867/2026	BIKASH DEB	JANMEAJAYA DASH	/ /
	WP(C)/37395/2026	VS	VS	()
		PRINCIPAL COMMISSIONER OF INCOME TAX, BHUBANESWAR-1		//
210	D-WP(C)/53521/2026	KEDARNATH SATRUJIT	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37396/2026	VS	VS	()
		STATE OF ODISHA		//
211	D-WP(C)/53513/2026	SUKANTI MUNDA	DIPTI RANJAN BHOKTA	/ /
	WP(C)/37397/2026	VS	VS	()
		STATE OF ODISHA		//
212	D-WP(C)/53440/2026	KAMESWAR BEHERA	PRINCE PATNAIK	/ /
	WP(C)/37398/2026	VS	VS	()
		STATE OF ODISHA		//
213	D-WP(C)/53411/2026	SAROJ KUMAR DASH	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37399/2026	VS	VS	()
		STATE OF ODISHA		//
214	D-WP(C)/53433/2026	MANGULU DHAL	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/37400/2026	VS	VS	()
		STATE OF ODISHA		//
215	D-WP(C)/53552/2026	SUNIL KUMAR PRADHAN	BISWAJIT NAYAK	/ /
	WP(C)/37401/2026	VS	VS	()
		STATE OF ODISHA		//

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216	D-WP(C)/53523/2026	BIGIYAN RANJAN SAHOO	SALYADU ANIL KUMAR DORA	/ /
	WP(C)/37402/2026	VS	VS	()
		UNION OF INDIA		//
217	D-WP(C)/53413/2026	NAKUAL JENA	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37403/2026	VS	VS	()
		STATE OF ODISHA		//
218	D-WP(C)/53438/2026	SUNIL KUMAR PANDA	SANGRAM JENA	/ /
	WP(C)/37404/2026	VS	VS	()
		STATE OF ODISHA		//
219	D-WP(C)/50703/2026	RATI DEI	KSHIROD KUMAR ROUT	/ /
	WP(C)/37405/2026	VS	VS	()
		UNION OF INDIA		//
220	D-WP(C)/49570/2026	SANATAN BEHERA	SUBRATA MISHRA	/ /
	WP(C)/37406/2026	VS	VS	()
		MEMBER, BOARD OF REVENUE, ODISHA, CUTTACK		//
221	D-WP(C)/50705/2026	REKHA NAYAK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37407/2026	VS	VS	()
		UNION OF INDIA		//
222	D-WP(C)/50710/2026	TABU NAIK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37408/2026	VS	VS	()
		UNION OF INDIA		//
223	D-WP(C)/53635/2026	CHAKRADHAR SWAIN	KRISHNA CHANDRA SAHU	/ /
	WP(C)/37409/2026	VS	VS	()
		STATE OF ODISHA		//
224	D-WP(C)/53625/2026	JYOTI RANJAN SAHOO	MITU KUMAR BISWAL	/ /
	WP(C)/37410/2026	VS	VS	()
		STATE OF ODISHA		//
225	D-WP(C)/53300/2026	ALOKINI PATTNAIK	DROUPADI MOHANTY	/ /
	WP(C)/37411/2026	VS	VS	()
		STATE OF ODISHA		//
226	D-WP(C)/53416/2026	SUBRAT KUMAR PRADHAN	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/37412/2026	VS	VS	()
		STATE OF ODISHA		//
227	D-WP(C)/53354/2026	DURYODHAN PANY	JAYSHREE BISWAL	/ /

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	WP(C)/37413/2026	VS	VS	()
		STATE OF ODISHA		//
228	D-WP(C)/53604/2026	GURUKRUPA COLLEGE OF NURSING, BALASORE	PRITAM KUMAR MOHANTY	/ /
	WP(C)/37414/2026	VS	VS	()
		STATE OF ODISHA		//
229	D-WP(C)/53417/2026	BHAGIRATHI BISWAL	PRINCE PATNAIK	/ /
	WP(C)/37415/2026	VS	VS	()
		STATE OF ODISHA		//
230	D-WP(C)/53346/2026	PRASANTA KUMAR MALLICK	BIJAYA KUMAR BEHERA 1	/ /
	WP(C)/37416/2026	VS	VS	()
		STATE OF ODISHA		//
231	D-WP(C)/53435/2026	BIDESI MOHANTY	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/37417/2026	VS	VS	()
		STATE OF ODISHA		//
232	D-WP(C)/53437/2026	GOLABADAN SAHU	PRINCE PATNAIK	/ /
	WP(C)/37418/2026	VS	VS	()
		STATE OF ODISHA		//
233	D-WP(C)/53439/2026	DAYANIDHI DAS	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/37419/2026	VS	VS	()
		STATE OF ODISHA		//
234	D-WP(C)/53297/2026	NRUSINGH PRASAD SUNDARAY	SANJAY KUMAR SAMANTARAY	/ /
	WP(C)/37420/2026	VS	VS	()
		STATE OF ODISHA		//
235	D-WP(C)/53564/2026	DR.KISHORE CHANDRA MAHAPATRA	ARNAV BEHERA	/ /
	WP(C)/37421/2026	VS	VS	()
		UNION OF INDIA		//
236	D-WP(C)/53530/2026	JAYCHANDRA NAYAK	SK. ZAFARULLA	/ /
	WP(C)/37422/2026	VS	VS	()
		STATE OF ODISHA		//
237	D-WP(C)/53516/2026	RABINDRA KUMAR SAHU	MOHENDRA KUMAR MOHAPATRO	/ /
	WP(C)/37423/2026	VS	VS	()
		STATE OF ODISHA		//
238	D-WP(C)/50716/2026	SOURI NAYAK@SOURI NAIK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37424/2026	VS	VS	()

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		UNION OF INDIA		//
239	D-WP(C)/53696/2026	SIBANARAYAN BEHERA	BIGYAN KUMAR SHARMA	/ /
	WP(C)/37425/2026	VS	VS	()
		STATE OF ODISHA		//
240	D-WP(C)/53214/2026	RATIKANTA BHOI	BISWAJIT NAYAK	/ /
	WP(C)/37426/2026	VS	VS	()
		STATE OF ODISHA		//
241	D-WP(C)/50720/2026	RAMA NAIK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37427/2026	VS	VS	()
		UNION OF INDIA		//
242	D-WP(C)/53515/2026	CHINANG SANJUKTA PATRO	DILLIP KUMAR MOHAPATRA	/ /
	WP(C)/37428/2026	VS	VS	()
		THE PRESIDING OFFICER, DEBTS RECOVERY TRIBUNAL, CUTTACK		//
243	D-WP(C)/50713/2026	PRAMILA NAYAK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37429/2026	VS	VS	()
		UNION OF INDIA		//
244	D-WP(C)/53494/2026	GAYATRI PRIYADARSHINI BISOI	ITISHREE TRIPATHY	/ /
	WP(C)/37430/2026	VS	VS	()
		ASSISTANT COMMISSIONER OF STATE TAX, CT AND GST, CUTTACK-II,CUTTACK, ODISHA		//
245	D-WP(C)/53606/2026	MRUTYUNJAY SAHOO	SUSHANTA KUMAR MISHRA	/ /
	WP(C)/37431/2026	VS	VS	()
		STATE OF ODISHA		//
246	D-WP(C)/53482/2026	M/S.ALEKHA MAHIMA FILLING STATION, JAJPUR	PRASANTA KUMAR MISHRA	/ /
	WP(C)/37432/2026	VS	VS	()
		CHIEF COMMISSIONER, CT AND GST, ODISHA		//
247	D-WP(C)/51326/2026	ORISSA STATE ELECTRICITY EMPLOYEES FEDERATION, CUTTACK	ANUP KUMAR MOHAPATRA	/ /
	WP(C)/37433/2026	VS	VS	()
		STATE OF ODISHA		//
248	D-WP(C)/53356/2026	DIPTIMAYEE PATI	ANSHUMAN DAS	/ /
	WP(C)/37434/2026	VS	VS	()
		ZONAL MANAGER, INDIAN BANK, CUTTACK		//
249	D-WP(C)/53507/2026	M/S SOUMYA PRAKASH FILLING STATION, ANGUL	PRASANTA KUMAR MISHRA	/ /
	WP(C)/37435/2026	VS	VS	()
		CHIEF COMMISSIONER, CT AND GST, ODISHA, CUTTACK		//

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250	D-WP(C)/53644/2026	PUSPA BARAL	RAMASHISH ACHARYA	/ /
	WP(C)/37436/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LIMITED, ROURKELA, SUNDARGARH		//
251	D-WP(C)/53357/2026	BATAKRISHNA ROUT	SUSHREE SANGITA PASAYAT	/ /
	WP(C)/37437/2026	VS	VS	()
		STATE OF ODISHA		//
252	D-WP(C)/53488/2026	Dr. NAVASWATI PADHI	SAMEER KUMAR DAS	/ /
	WP(C)/37438/2026	VS	VS	()
		STATE OF ODISHA		//
253	D-WP(C)/53359/2026	SARAT KUMAR PADHY	NRUSINGHA CHARAN MOHARANA	/ /
	WP(C)/37439/2026	VS	VS	()
		STATE OF ODISHA		//
254	D-WP(C)/51996/2026	BIKALI CHARAN BEHERA	SWAPNIL ROY	/ /
	WP(C)/37440/2026	VS	VS	()
		STATE OF ODISHA		//
255	D-WP(C)/53385/2026	MANDELA KUMARASWAMY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/37441/2026	VS	VS	()
		UNION OF INDIA		//
256	D-WP(C)/53375/2026	DR. FANI BHUSAN PUTHAL	SUBHADUTTA ROUTRAY	/ /
	WP(C)/37442/2026	VS	VS	()
		STATE OF ODISHA		//
257	D-WP(C)/52654/2026	DEBASHISH DAS	UMARANI PANDA	/ /
	WP(C)/37443/2026	VS	VS	()
		SUSMITA DAS @ BARIK		//
258	D-WP(C)/53392/2026	BORA TRINADHA REDDY	MANOJA KUMAR KHUNTIA	/ /
	WP(C)/37444/2026	VS	VS	()
		UNION OF INDIA		//
259	D-WP(C)/53605/2026	THE CARING HANDS SCHOOL OF NURSING, TANGIAPADA, KHURDA	GOPAL PRASAD JENA	/ /
	WP(C)/37445/2026	VS	VS	()
		STATE OF ODISHA		//
260	D-WP(C)/53468/2026	HRUSHIKESH ROUTRAY	KUNAL KUMAR SWAIN	/ /
	WP(C)/37446/2026	VS	VS	()
		STATE OF ODISHA		//
261	D-WP(C)/50745/2026	SARASWATI NAYAK	KSHIROD KUMAR ROUT	/ /

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	WP(C)/37447/2026	VS	VS	()
		UNION OF INDIA		//
262	D-WP(C)/53424/2026	BISWAPATI BEHERA	SANGRAM JENA	/ /
	WP(C)/37448/2026	VS	VS	()
		STATE OF ODISHA		//
263	D-WP(C)/50725/2026	JHARANA NAIK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37449/2026	VS	VS	()
		UNION OF INDIA		//
264	D-WP(C)/53428/2026	GITANJALI NANDA	SANGRAM JENA	/ /
	WP(C)/37450/2026	VS	VS	()
		STATE OF ODISHA		//
265	D-WP(C)/52994/2026	M. KUNI ACHARI	ACHYUTANANDA PATTANAIK	/ /
	WP(C)/37451/2026	VS	VS	()
		STATE OF ODISHA		//
266	D-WP(C)/50731/2026	SUNITA MRUDANGIA	KSHIROD KUMAR ROUT	/ /
	WP(C)/37452/2026	VS	VS	()
		UNION OF INDIA		//
267	D-WP(C)/52737/2026	DWIJABAR NAYAK	BIJAY KUMAR MOHANTY	/ /
	WP(C)/37453/2026	VS	VS	()
		AXIS BANK LTD., AHMEDABAD		//
268	D-WP(C)/53144/2026	BABAJI SAHOO	PALLAV KUMAR ROUTRAY	/ /
	WP(C)/37454/2026	VS	VS	()
		STATE OF ODISHA		//
269	D-WP(C)/53486/2026	DEBASIS ROUT	ANJAN KUMAR BISWAL	/ /
	WP(C)/37455/2026	VS	VS	()
		STATE OF ODISHA		//
270	D-WP(C)/53465/2026	UPENDRA BISOI	SAILABALA JENA	/ /
	WP(C)/37456/2026	VS	VS	()
		STATE OF ODISHA		//
271	D-WP(C)/53469/2026	LOKANATH PATRA	SAILABALA JENA	/ /
	WP(C)/37457/2026	VS	VS	()
		STATE OF ODISHA		//
272	D-WP(C)/53541/2026	PRAVAKAR ROUT	SOUGAT DASH	/ /
	WP(C)/37458/2026	VS	VS	()

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		STATE OF ODISHA		//
273	D-WP(C)/53466/2026	DOLI NAYAK	SHIBANI SHANKAR PRADHAN	/ /
	WP(C)/37459/2026	VS	VS	()
		CENTRAL BOARD OD SECONDARY EDUCATION, NEW DELHI		//
274	D-WP(C)/53458/2026	BADAL KUMAR DAS	GOURAV DASH	/ /
	WP(C)/37460/2026	VS	VS	()
		STATE OF ODISHA		//
275	D-WP(C)/52012/2026	PRAYAS DANSANA		/ /
	WP(C)/37461/2026	VS	VS	()
		STATE OF ODISHA		//
276	D-WP(C)/53421/2026	HARISHCHANDRA SAHU	PRADEEP KUMAR MAHAPATRA	/ /
	WP(C)/37462/2026	VS	VS	()
		STATE OF ODISHA		//
277	D-WP(C)/53361/2026	BUBUN KUMAR SAHOO	NALINI KANTA DASH	/ /
	WP(C)/37463/2026	VS	VS	()
		DEBTS RECOVERY TRIBUNAL, CUTTACK		//
278	D-WP(C)/51572/2026	RAMANATH PANIGRAHI	SANDHYARANI PANI	/ /
	WP(C)/37464/2026	VS	VS	()
		STATE OF ODISHA		//
279	D-WP(C)/53623/2026	ABHISIKTA RAUT	MITU KUMAR BISWAL	/ /
	WP(C)/37465/2026	VS	VS	()
		STATE OF ODISHA		//
280	D-WP(C)/52121/2026	NARAYAN KUMAR KHAITAN	PRANAYA KISHORE HARICHANDAN	/ /
	WP(C)/37466/2026	VS	VS	()
		ADDITIONAL COMMISSIONER, CGST AND CENTRAL EXCISE, SUNDARGARH		//
281	D-WP(C)/50699/2026	SASMITA NAIK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37467/2026	VS	VS	()
		UNION OF INDIA		//
282	D-WP(C)/53602/2026	PRADYUMNA KUMAR SWAIN	BIDYADHAR MANSING	/ /
	WP(C)/37468/2026	VS	VS	()
		TPCODL, KHURDA		//
283	D-WP(C)/53750/2026	RAMAKANTA JENA	DEBASISH SAMAL	/ /
	WP(C)/37469/2026	VS	VS	()
		STATE OF ODISHA		//

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284	D-WP(C)/53345/2026	M/S RAMAMANI BEHERA (TRADE NAME S.V.ENTERPRISES) BHUBANESWAR	RAMESH CHANDRA JENA	/ /
	WP(C)/37470/2026	VS	VS	()
		ADDL COMMISSIONER OF GST AND CENTRAL EXCISE, BHUBANESWAR		//
285	D-WP(C)/50739/2026	KABERI NAIK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37471/2026	VS	VS	()
		UNION OF INDIA		//
286	D-WP(C)/52961/2026	SARAT CHANDRA PRUSTY	SHIVSANKAR MOHANTY	/ /
	WP(C)/37472/2026	VS	VS	()
		STATE OF ODISHA		//
287	D-WP(C)/53543/2026	MANORANJAN PANDA	BISWAJIT NAYAK	/ /
	WP(C)/37473/2026	VS	VS	()
		STATE OF ODISHA		//
288	D-WP(C)/50708/2026	SUSAMA NAYAK @ SUSAMA NAIK	KSHIROD KUMAR ROUT	/ /
	WP(C)/37474/2026	VS	VS	()
		UNION OF INDIA		//
289	D-WP(C)/52720/2026	PRABASINI DAS	SANJIB MOHANTY	/ /
	WP(C)/37475/2026	VS	VS	()
		UTKAL UNIVERSITY		//
290	D-WP(C)/53529/2026	SIBA SANKAR JENA	BISWAJIT NAYAK	/ /
	WP(C)/37476/2026	VS	VS	()
		STATE OF ODISHA		//
291	D-WP(C)/53538/2026	CHUDAMANI NAIK	BISWAJIT NAYAK	/ /
	WP(C)/37477/2026	VS	VS	()
		STATE OF ODISHA		//
292	D-WP(C)/52728/2026	ALOK KUMAR PATI	SANTOSH KUMAR MISHRA	/ /
	WP(C)/37478/2026	VS	VS	()
		THE MANAGER, HDFC BANK LTD., NEAR KOEL CAMPUS, BHUBANESWAR		//
293	D-WP(C)/53752/2026	SITAKANTA NAYAK	RUPESH KUMAR MOHANTY	/ /
	WP(C)/37479/2026	VS	VS	()
		DEPUTY REGISTRAR , COOPERATIVE SOCIETIES, KATAKA		//
294	D-WP(C)/52743/2026	BISWANATH PRADHAN	PRAFULLA KUMAR MOHAPATRA	/ /
	WP(C)/37480/2026	VS	VS	()
		STATE OF ODISHA		//
295	D-WP(C)/53695/2026	PRAMOD KUMAR SAHU	DURGESH NARAYAN RATH	/ /

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	WP(C)/37481/2026	VS	VS	()
		STATE OF ODISHA		//
296	D-WP(C)/53634/2026	SANYASHI PRADHAN	RAMASHISH ACHARYA	/ /
	WP(C)/37482/2026	VS	VS	()
		STEEL AUTHORITY OF INDIA LTD., ROURKELA, SUNDERGARH		//
297	D-WP(C)/53586/2026	DEBARSINI @ DEBASINI MAJHI	SOUMYA MISHRA	/ /
	WP(C)/37483/2026	VS	VS	()
		STATE OF ODISHA		//
298	D-WP(C)/53731/2026	MAA CHANDI STONE PRODUCT, DHENKANAL	SAIBRATA RATH	/ /
	WP(C)/37484/2026	VS	VS	()
		STATE OF ODISHA		//
299	D-WP(C)/53464/2026	SHYAM SUNDAR BARIK	SAILABALA JENA	/ /
	WP(C)/37485/2026	VS	VS	()
		STATE OF ODISHA		//
300	D-WP(C)/53215/2026	DHARMANANDA NAYAK	NIRANJAN BISWAL	/ /
	WP(C)/37486/2026	VS	VS	()
		ADDITIONAL CENTRAL PROVIDENT FUND COMMISSIONER, EMPLOYEES PROVIDENT FUND ORGANIZATION, NEW DELHI		//
301	D-ABLAPL/33458/2026	BIDULATA NAYAK @ BIDUT LATA DEI	DEBASIS SAHOO	NIMAPADA /322 /2026
	ABLAPL/12917/2026	VS	VS	()
		STATE OF ODISHA		//
302	D-ABLAPL/33399/2026	BHUMIS ARIYAN BEHERA	UMA SHANKAR PATEL	TALSARA /195 /2026
	ABLAPL/12923/2026	VS	VS	()
		STATE OF ODISHA		//
303	D-ABLAPL/33575/2026	SK.UNU @ SK. MOHIUDDIN	SARASWATI SENAPATI	DHAMNAGAR /461 /2026
	ABLAPL/12924/2026	VS	VS	()
		STATE OF ODISHA		//
304	D-ABLAPL/34089/2026	PRIYABRATA BARAL @ SANU	BIJAY KUMAR MOHANTY	KUMBHARAPARA /423 /2026
	ABLAPL/12925/2026	VS	VS	()
		STATE OF ODISHA		//
305	D-ABLAPL/34288/2026	BALLABA BARAD	AMITAV TRIPATHY	ITAMATI /394 /2026
	ABLAPL/12926/2026	VS	VS	()
		STATE OF ODISHA		//
306	D-ABLAPL/34379/2026	MOHAMMAD KHAN @ M.D MOHAMMAD	BIJAYA KUMAR RAGADA	JATNI P.S. /549 /2026
	ABLAPL/12927/2026	VS	VS	()

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		STATE OF ODISHA		//
307	D-ABLAPL/34417/2026	SATYANANDA BARIK	SAMBEET PATTANAYAK	KAKATAPUR /346 /2026
	ABLAPL/12928/2026	VS	VS	()
		STATE OF ODISHA		//
308	D-ABLAPL/34357/2026	SHEKH ABDUL GANI @ SK. ABDUL GANI	JAJATI KESHARI KHUNTIA	BASTA /524 /2026
	ABLAPL/12929/2026	VS	VS	()
		STATE OF ODISHA		//
309	D-ABLAPL/34358/2026	PRAMILA BEHERA	PRASHANTA KUMAR DAS	RAJKANIKA /709 /2026
	ABLAPL/12930/2026	VS	VS	()
		STATE OF ODISHA		//
310	D-ABLAPL/34419/2026	SUSHIL KUMAR PRADHAN	DEEPALI MAHAPATRA	BURLA /422 /2026
	ABLAPL/12931/2026	VS	VS	J.M.F.C.,SAMBALPUR(Sambalpur)
		STATE OF ODISHA		GR/0000631/2026
311	D-ABLAPL/34361/2026	SAMUEL@SAMUEL BENIYA	SURAJ MOHANTY	KORAPUT TOWN /312 /2026
	ABLAPL/12932/2026	VS	VS	()
		STATE OF ODISHA		//
312	D-ABLAPL/34368/2026	MANOJ MAHARANA@MANOJ MOHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026
	ABLAPL/12933/2026	VS	VS	()
		STATE OF ODISHA		//
313	D-ABLAPL/34413/2026	SK SABIR	SK.JONED FAIZ	CYBER CRIME AND ECONOMIC OFFEN
	ABLAPL/12934/2026	VS	VS	()
		STATE OF ODISHA		//
314	D-ABLAPL/34412/2026	BISWABHOLA MOHANTY @ BISWA MOHAN MOHANTY	KUMAR PRAJWAL	JAJPUR SADAR /345 /2026
	ABLAPL/12935/2026	VS	VS	()
		STATE OF ODISHA		//
315	D-ABLAPL/34373/2026	RASHMI RANJAN NAYAK	BISWAJIT NAYAK	/ /0
	ABLAPL/12936/2026	VS	VS	()
		STATE OF ODISHA		//
316	D-ABLAPL/34326/2026	SARAT PADHAN	ARUN KUMAR DAS (1)	HINDOL /276 /2026
	ABLAPL/12937/2026	VS	VS	()
		STATE OF ODISHA		//
317	D-ABLAPL/34327/2026	SUMI MOHARANA@ SUMITRA MAHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026
	ABLAPL/12938/2026	VS	VS	()
		STATE OFODISHA		//

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318	D-ABLAPL/34325/2026	DEV CHARAN RATHORE	DEBADATTA MOHANTY	MANCHESWAR P.S. /660 /2026
	ABLAPL/12939/2026	VS	VS	()
		STATE OF ODISHA		//
319	D-ABLAPL/34328/2026	DEEPAK MOHARANA@DIPAK MOHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026
	ABLAPL/12940/2026	VS	VS	()
		STATE OF ODISHA		//
320	D-ABLAPL/34308/2026	RAJKUMAR LALIT DEEP @LALIT DEEP	ANKANN PANDA	G.R.P.S. (TITILAGARH) /96 /2026
	ABLAPL/12941/2026	VS	VS	()
		STATE OF ODISHA		//
321	D-ABLAPL/30918/2026	KRUSHNA CHANDRA PATTNAYAK @ KRUSHNA CH. PATNAYAK	SANTOSH KUMAR MAHANTY	BUGUDA /408 /2026
	ABLAPL/12942/2026	VS	VS	()
		STATE OF ODISHA		//
322	D-ABLAPL/34330/2026	HARISHANKAR RATHORE	DEBADATTA MOHANTY	MANCHESWAR P.S. /660 /2026
	ABLAPL/12943/2026	VS	VS	()
		STATE OF ODISHA		//
323	D-ABLAPL/32664/2026	ABINASH MOHANTY	SANJIB KUMAR BHANJADEO	KHURDA MODEL /609 /2026
	ABLAPL/12944/2026	VS	VS	()
		STATE OF ODISHA		//
324	D-ABLAPL/33568/2026	JAYANTI GANGULI	SATRUGHNA DASH (A)	RARUAN /60 /2026
	ABLAPL/12945/2026	VS	VS	()
		STATE OF ODISHA		//
325	D-ABLAPL/33740/2026	JULU @ D.N. GOUTTAM MALLICK	SOUBHAGYA SWAIN	GHASIPURA /411 /2026
	ABLAPL/12946/2026	VS	VS	()
		STATE OF ODISHA		//
326	D-ABLAPL/34369/2026	SANJUKTA MAHARANA@MOHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026
	ABLAPL/12947/2026	VS	VS	()
		STATE OF ODISHA		//
327	D-ABLAPL/34345/2026	AKSHYA KUMAR PADHAN	YUVRAJ PAREKH	MANCHESWAR P.S. /843 /2026
	ABLAPL/12948/2026	VS	VS	()
		STATE OF ODISHA		//
328	D-ABLAPL/34370/2026	MAMA MOHARANA@MAHARANA	ALOK KUMAR MOHAPATRA	MANGALA BAG /445 /2026
	ABLAPL/12949/2026	VS	VS	()
		STATE OF ODISHA		//
329	D-ABLAPL/34347/2026	ASWINI KUMAR SAHU	ASHOK DAS	GOSANINUAGAM /15 /2017

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	ABLAPL/12950/2026	VS	VS	()
		STATE OF ODISHA		//
330	D-ABLAPL/34336/2026	SATYABAN NATH @ SATYA	SANDEEP RAJ PANDA	KEONJHAR TOWN /1136 /2026
	ABLAPL/12951/2026	VS	VS	()
		STATE OF ODISHA		//
331	D-ABLAPL/34342/2026	SHARAT NAYAK @ SHARAT FAKIR CHANDRA NAYAK	MS JAYANTI NAIK	BANTALA /455 /2026
	ABLAPL/12952/2026	VS	VS	()
		STATE OF ODISHA		//
332	D-ABLAPL/34250/2026	SANGRAM AICH @ SANGRAM KUMAR AICH	AMLAN SHAKTI PAUL	DHAULI PS /266 /2026
	ABLAPL/12953/2026	VS	VS	()
		STATE OF ODISHA		//
333	D-ABLAPL/34286/2026	PRADYUMNA KUMAR MISHRA	ABIT SAHU	CYBER CRIME AND ECONOMIC OFFEN
	ABLAPL/12954/2026	VS	VS	()
		STATE OF ODISHA		//
334	D-ABLAPL/34313/2026	MUCHHU @ MACHHU GAHIR	SUSHANTA KUMAR JOSHI	SINDHIKELA PS /185 /2026
	ABLAPL/12955/2026	VS	VS	()
		STATE OF ODISHA		//
335	D-ABLAPL/34321/2026	DURYODHAN SAMANTARAY @ RANKA	HARMOHAN DHAL	BALIPATNA /318 /2025
	ABLAPL/12956/2026	VS	VS	()
		STATE OF ODISHA		//
336	D-ABLAPL/34448/2026	PRITIRANJAN ROUT@CHINU	KARUNAKAR GAYA	JAGATSINGPUR /758 /2026
	ABLAPL/12957/2026	VS	VS	()
		STATE OF ODISHA		//
337	D-ABLAPL/34206/2026	LOKANATH SWAIN	MANAS RANJAN KHATUA	TOMANDO /400 /2026
	ABLAPL/12958/2026	VS	VS	()
		STATE OF ODISHA		//
338	D-ABLAPL/34449/2026	MADHU BAGH	RAJIB LOCHAN PATTNAIK	ORKEL /72 /2026
	ABLAPL/12959/2026	VS	VS	()
		STATE OF ODISHA		//
339	D-ABLAPL/34273/2026	ABANI BARAL SAHOO	PANCHANAN PANIGRAHI	PARJANG /507 /2026
	ABLAPL/12960/2026	VS	VS	()
		STATE OF ODISHA		//
340	D-ABLAPL/34411/2026	NIRANJAN SETHI	JYOTIRMAYA SAHOO	DIGAPAHANDI /340 /2025
	ABLAPL/12961/2026	VS	VS	()

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		STATE OF ODISHA		//
341	D-ABLAPL/34399/2026	SUJATA SINGH	TARA PRASAD MOHAPATRA	KRUSHNA PRASAD /291 /2026
	ABLAPL/12962/2026	VS	VS	()
		STATE OF ODISHA		//
342	D-ABLAPL/34385/2026	BHUGOL BEHERA	CHIRANJIB ROUT	INDUASTRIAL,NISA /389 /2026
	ABLAPL/12963/2026	VS	VS	()
		STATE OF ODISHA		//
343	D-ABLAPL/33613/2026	PRADIP PRADHAN	PRAVASH CHANDRA JENA	KHUNTUNI /340 /2026
	ABLAPL/12964/2026	VS	VS	()
		STATE OF ODISHA		//
344	D-ABLAPL/34397/2026	DUKHA GURU	PRAVASH CHANDRA JENA	FATEGARH /392 /2026
	ABLAPL/12965/2026	VS	VS	()
		STATE OF ODISHA		//
345	D-ABLAPL/34302/2026	DARUBRAHMA PALEI	PRATAP CHANDRA MISHRA	GHATAGAON /553 /2026
	ABLAPL/12966/2026	VS	VS	()
		STATE OF ODISHA		//